COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1448 OF 2018 IN DFR NO. 3053 OF 2018

Dated: 23rd October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Organisation of Indian Engineering Industries Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Aradhna Tandon Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Janmali Manikala for R-2/WBSEDCL

ORDER

IA NO. 1448 OF 2018

(For Condonation of Delay in Filing Appeal)

Learned counsel, Mr. Janmali Manikala, accepts notice on behalf of the second Respondent/WBSEDCL.

Issue notice to the first Respondent returnable on 20.11.2018. Dasti, in addition, is also permitted.

List the matter on *20.11.2018*.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

vt/js